


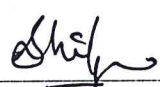
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.183/2017 In CP(IB)No.12/10/HDB/2017
NAME OF THE COMPANY	VNR Infrastructure Limited
NAME OF THE APPLICANT/PETITIONER	VNR Infrastructure Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Applicant/Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JVL - Bharati	counsel for liquidation	9985183500	
C. Shilpa .	counsel for liquidation	9985183500	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. JVL Bharati and Ms C.Shilpa, Learned Counsels for the Applicant/Liquidator.

CA is disposed of by separate orders. The Learned Counsel for the Liquidator also undertakes to submit details of professionals appointed with their background, criteria followed etc, within two days. Post the case on 16.11.2017.

  
Member (T)

Bm

Member (J)